

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 14th March, 2019

NO. LJ (B) 17/2019/19 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Lok Sabha – 2019 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri L. Shabong, Executive Engineer PWD (Rds) Mairang Division, Mairang.	Mairang Civil Sub-Division, Mairang	Sub Divisional Officer, Mairang
2.	Shri L. Dhar, Executive Engineer PHE (Rws) Mairang Division, Mairang.	-do-	-do-
3.	Shri S. Puwein, Asstt. Executive Engineer, PWD Rds Mairang Sub-Division, Mairang.	-do-	-do-
4.	Shri T. Marbaniang, Asstt. EE (PHE) Rws. Mairang Sub-Division, Mairang.	-do-	-do-
5.	Shri K. Rymbai, Asstt. Executive Engineer, PWD Rds. Nongkhlaw.	-do-	-do-
6.	Shri F.M. Khasyntiew, Block Development Officer, Mawthadraishan C & RD Block.	-do-	-do-
7.	Shri D. Lamare, Asstt. Executive Engineer, PWD (Rds) Markasa.	-do-	-do-
8.	Smti B. Kharsyntiew, Agriculture Development Officer, Nongthliew Circle office of SDAO Mairang.	-do-	-do-
9.	Shri D. Tiewla, Horticulture Development Officer, HQ office of SDAO Mairang.	-do-	-do-
10.	Smti I. Slong, Child Development Project Officer (ICDS) Mairang.	-do-	-do-
11.	Shri R.K. Shillot, Child Development Project Officer (ICDS) Mawthadraishan Block.	-do-	-do-

12.	Shri S.J. Kharlor, Range Officer Soil & Water Conservation Range, Mairang.	-do-	-do-
13.	Shri S. Tham, Sub-Divisional A & H Veterinary Officer, Mairang Sub-Division, Mairang.	-do-	-do-
14.	Shri B. Dohtdong, Asstt. Employment Exchange Officer, Mairang Sub Division, Mairang.	-do-	-do-
15.	Smti J.L. Nonglait, Fishery Officer, Mairang Sub- Division, Mairang.	-do-	-do-
16.	Shri T.T. Khyllait, Asstt. EE(PWD) Rds Mairang Division, Mairang.	-do-	-do-
17.	Shri Tobudhok Wanshong, A.H. & Veterinary Officer, Nongkhlaw.	-do-	-do-
18.	Shri A.B. Swer, Superintendent of Industries, Mairang.	-do-	-do-
19.	Shri M.L. Kynnta, Sr. A.H. & Veterinary Officer, Manai.	-do-	-do-
20.	Shri S. Kharpran, A.H. & Veterinary Officer Mawthadraishan C & R.D. Block.	-do-	-do-
21.	Shri Danelson Lyngdoh, Accountant Officer, Office of SDO (PHE) Rws. Mairang.	-do-	-do-
22.	Shri Arketmanstar Mawlein, JE Office of EE (PWD) Rds. Mairang.	-do-	-do-
23.	Shri Satellite Hoojon, JE Office of EE (PWD) Rds Mairang.	-do-	-do-
24.	Shri Banshemphang Rynjah, JDA Office of EE (PWD) Rds Mairang.	-do-	-do-
25.	Shri Endorsing Diengdoh, JE Office of SDO (WR) Mairang.	-do-	-do-
26.	Shri George Kharnaioi, Surveyor, Office of SDO (WR) Mairang.	-do-	-do-
27.	Shri Allambert Mallai, JE Office of SDO (PWD) Rds Markasa.	-do-	-do-
28.	Shri Leavaious Buhphang, JDA Office of EE (PHE) Rws Mairang.	-do-	-do-
29.	Shri Bhador Manik Syiem, JDA Office of EE (PHE) Rws Mairang.	-do-	-do-

30.	Peter Kharwanlang, Acctt. Officer, Office of EE (PWD) Rds Mairang.	-do-	-do-
31.	Shri R. Lamare, Sub-Divisional School Education Officer, Mairang Sub-Division, Mairang.	-do-	-do-
32.	Shri Ngaite, Inspector of Excise.	-do-	-do-
33.	Shri Mathew Nongsteng, Sub-Inspector, Supply.	-do-	-do-


(E.M. Donn),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 17/2019/19 -A,

Dated Shillong, the 14th March, 2019

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Sub-Divisional Officer (EL), Mairang Civil Sub-Division, with reference to letter No. M/EL-51/2019/2, Dt. 8.3.2019.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,


14/3/19

Joint Secretary to the Govt. of Meghalaya
Law (B) Department.